Annexure-1 Name of the corporate debtor: Zep Infratech Limited : Date of commencement of CIRP 31-7-2023; List of creditors as on 22-8-2023

List of secured financial creditors belonging to any class of creditors (Amount in \mathfrak{F})

| | Name of Credi t | | | Details of claim admitted | | | | | | | | | Amount of | · · · · |
|-----|-----------------|----------|---------|--------------------------------|--------------------|--|------------------------------------|---------|--------------------------------|--------------|--|-----------|-------------------|---------|
| No. | or | received | l | | | | | | | continge- nt | any | claim not | claim under | if any |
| | | | claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant ee | related | % of voting share in CoC | | Mutual dues, that may be set- off | admitted | verifica- tion | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | Nil | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |